

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 133/TT/2017

Date: 5.9.2017

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject:- Approval of transmission tariff for +/-100 MVAR STATCOM at NP Kunta Pooling Station under "Transmission System for Ultra Mega Solar Park in Anantapur District, Andhra Pradesh - Part A (Phase-I)"-Reg

Sir,

With reference to your letter dated 4.9.2017 pursuant to ROP dated 3.8.2017 in Petition No. 133/TT/2017, I am directed to intimate that your request for extension up to 25.9.2017 for submission of the requisite information has been accepted. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-  
( Monojit Sehwat)  
Assistant Chief (Legal)